

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4460  
ANSWERED ON:21.04.2015  
INTRODUCTION OF PENSION SCHEME FOR CAPF  
Premachandran Shri N.K.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to introduce pension scheme for Central Armed Police Forces (CAPF) and those who served in the similar category up to fourteen years of service;
- (b) if so, the details thereof;
- (c) whether the Government has received representation from the Military Service Pensionless Association requesting for grant of pension;
- (d) if so, the action taken thereon; and
- (e) the steps taken by the Government to ensure the welfare of such personnel who served the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a) & (b): No such scheme is under consideration.
- (c) & (d): No such representation has been received from Military Service Pensionless Association.
- (e): The following steps has been taken by the Government to ensure the welfare of such personnel who served the country :-
  - (i) In case of death while on duty, Next of Kin of deceased personnel are entitled for extra ordinary family pension as computed in terms of Central Civil Services (Extra Ordinary Pension) Rules and scheme for Liberalized Pensionary Award.
  - (ii) Ex-gratia lump sum compensation @ Rs.15 lakh for death on active duty and @ Rs.10 lakh for death on duty, as the case may be, is entitled to Next of Kin of the deceased personnel.
  - (iii) 5% vacancies reserved in Group "C" & "D" for compassionate appointments for Next of Kin of the deceased personnel.
  - (iv) Under the Prime Minister Scholarship Scheme, amount @ Rs.2250/- pm for girls and Rs.2000/- pm for boys is being released to the wards of Central Armed Police Force (CAPF) & Assam Rifles (AR) personnel.
  - (v) There are 07 MBBS and 02 BDS seats reserved for the wards of CAPFs & AR personnel from the Central Pool Quota.
  - (vi) A Central Police Canteen has been introduced on 18/09/2006 to provide consumer goods of wide range and variety at desirable locations at cheaper rates.
  - (vii) A Welfare and Rehabilitation Board has been established on 17/05/2007 for the welfare and rehabilitation of CAPF & AR personnel and their families including disabled personnel.
  - (viii) In addition to above, CAPFs & AR have their own welfare schemes and funds, which are raised at force level to look after the needs of personnel and their families.